

there was not sufficient load offering, no direct flights could be operated between Bagdogra and Gauhati or *vice versa*.

SCHOOLS FOR TEACHING HINDI IN MADRAS

201. SHRI THILLAI VILLALAN : Will the Minister of EDUCATION be pleased to state whether the Central Government propose to open Schools for teaching Hindi in the State of Madras besides those run by the State Government ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : No, Sir. However, the Dakshina Bharat Hindi Prachar Sabha, Madras, have requested grant of financial assistance under the existing scheme of financial assistance to Voluntary Hindi Organisations, for running of single-teacher Hindi Vidyalayas for teaching Hindi to those who are desirous of learning the Language on a voluntary basis. The request is under consideration of the Government of India.

LOTTERIES IN STATES

202. SHRI THILLAI VILLALAN :
SHRI K. SUNDARAM :
SHRI J. S. TILAK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) The names of the States in which lotteries are conducted by the State Governments ;

(b) whether Government have examined the position of the State Governments conducting such lotteries; and

(c) if so, the steps proposed to be taken by Government to rectify the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Haryana, Kerala, Madras, Punjab and Rajasthan, are conducting State lotteries at present.

(b) and (c) Government of India, after carefully examining the matter in all its aspects, have decided that a State wishing to conduct a lottery should be permitted to do so subject to the condition that tickets of such lottery will not be sold in another State without the express consent of the Government of that State.

HUMAN SACRIFICE IN RAIPUR DISTRICT

203. SHRI S. D. MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a human sacrifice was made in Tangapani village in Raipur District of Madhya Pradesh;

(b) whether the accused have been taken into custody ; and

(c) if so, what steps Government have taken to prevent such crimes in future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Yes, Sir.

(c) The State Government has been advised that such heinous crimes should be efficiently investigated under the personal supervision of senior police officers and that all possible efforts should be made, to ensure that the accused are brought promptly for trial¹ before Competent Courts of law.

BRAIN DRAIN FROM INDIA

204. SHRI S. D. MISRA :
SHRI K. SUNDARAM :
SHRI SITARAM JAIPURIA :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Government are thinking in terms of evolving steps to stop the brain drain from the country;

(b) if so, what are the details of the scheme, if any, drawn up by Government ; and

(c) whether Government is also thinking of requesting Dr. Khorana, the Nobel Prize winner, to come back and serve the country of his birth?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) Some of the steps which have been taken to reduce the brain drain from the country are given below :—

(1) Creation of the Scientists' Pool.

(2) permitting creation of supernumerary positions for highly qualified scientific and technical personnel who can be offered jobs without going through lengthy procedures of recruitment.